



V. SHANKAR

B. Com., MBA, ACMA, CGMA, FCS &
Insolvency Professional

V Shankar & Co.,

Company Secretaries

303, Block-A, Legend Commercial Complex,
3-4-770 & 136, Opp. ICICI Bank,
Above Keshav Medicals,
Barkatpura, Hyderabad, Telangana - 500027
Ph No. +91-9912257415 / 040-27557415
E-mail : shankarviswas@yahoo.com

SCHEDULE I FORM-A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FORTHEATTENTIONOFTHESTAKEHOLDERSOFPARI NETWORKS (INDIA) PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	PARI NETWORKS (INDIA) PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	03/03/2006
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Companies Act, 1956
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200TG2006PTC049398
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	H No 8-2-618/2, 3rd Level, Road No. 11, Banjara Hills, Hyderabad - 500033
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15 th February, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	V. Shankar, Email: 1981shanky@gmail.com, Address: 303, Block- A, Legend Commercial Complex, 3-4-770 & 136, Opp. ICICI Bank, Above Keshav Medicals, Barkatpura, Hyderabad-500027. IBBI Reg: IBBI/IPA-002/IP-N00145/2017-18/ 10436
8	LAST DATE FOR SUBMISSION OF CLAIMS	17 th March, 2021, by 5:00 Pm (IST)



Notice is hereby given that the **PARI NETWORKS (INDIA) PRIVATE LIMITED** has commenced voluntary liquidation on 15th February, 2021.

The stakeholders of **PARI NETWORKS (INDIA) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 17th March, 2021, by 5:00 Pm (IST) to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15.02.2021
Place: Hyderabad




Name and signature of
Liquidator: V. Shankar.